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**OFFICE ORDER NO. 36 OF 2017**

Various representations have been received regarding Guidelines for Examination of Computer-related Inventions (CRI) published by Office Order No. 11 of 2016, dated 19/2/2016. Representations have been examined by the Expert Committee set up by the Ministry, which also had intensive stakeholder consultations in this regard. After taking all the views into consideration, the Guidelines for Examination of Computer-related Inventions (CRI) have been streamlined and the modified guidelines are hereby published.

The Guidelines will come into effect forthwith.

*O.P. Gupta*  
(O.P. Gupta) 30/6/17

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